

MINUTES OF THE MEETING NO. 6 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 20.09.2017 AT 12.30 PM AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 6 (2017-18) of EXIM Facilitation Committee (EFC) was held on 20.09.2017 at 12.30 p.m. in Room No. 11, H-Wing, Udyog Bhavan, New Delhi under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT to consider the applications for export of 'restricted' items

2. The following members attended the Meeting:-

Sl. No.	Name and Designation of Officer	Ministry / Department / Organisation
1.	Shri Kulwant Rana, Under Secretary	Deptt. of Fertilizers
2.	Dr. Aniruddha Udayakar, L.O. (Trade)	D/o Animal Husbandry & Dairy
3.	Dr. D.K. Srivastava, Assistant Commissioner (QC)	Department of Agriculture Cooperation and Farmers Welfare (representing Seed Division)
4	Shri Vinod Kumar, Technical Officer,	Ministry of Environment, Forests and Climate Change (representing SU Division)

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri V.K. Sharma, FTDO

3. Altogether 51 applications (including 20 deferred cases) were considered by the EFC, out of which 29 cases were approved, 02 cases approved, subject to NOC from the concerned administrative Ministry / Department, 01 case dropped, 03 cases rejected and remaining 17 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department or in await of clarification from the applicant firms. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Export Destination	Status
DEPARTMENT OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)					
1	M/s. Aananta Polymers, Delhi- F.No.01/91/162/100/A M-18/EC	20 MT Wheat Bran for FOB value of USD 4615	16.06.2017	Bangladesh	Deferred due to want of comments / NOC from DoAC&FW (Trade Division) and DAHD&F (Trade Division).
2	M/s New Verma Beej Bhandar, U.P. F.No.01/91/162/26/A M18/EC	(i)450 MTs of Rice in Husk, for FOB value of Rs. 8,49,00000/- (ii)50 MTs Onion Seeds for FOB value of Rs. 8,49,00000/-	13.04.2017	Nepal	(i) Approved subject NOC/ comments from DoAC&FW (Seed Division). The representative of DoAC&FW present in the meeting informed that requisite documents from the firm have now been received. The case will be taken up in their next EXIM meeting of that Department. (ii) Approved as per the NOC of DoAC&FW vide O.M. No. 1-105/2017-SD.IV (226 TH Exim -3) dated 09.09.2017 for export of 50 MTs Onion Seeds to Nepal

3	M/s Pashupati Recycling, Maharajanj, U.P F.No.01/91/162/123/A M18/EC	3000 MTs Rice in Husk Paddy for FOB value of Rs. 9,00000/-	14.07.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.III) dated 16.08.2017 for export of 3000 MTs Rice in Husk Paddy to Nepal subject to condition as explained at Note 1 below.
4	M/s Pashupati Recycling, East Champaran, Bihar F.No.01/91/162/124/A M18/EC	3000 MTs Rice in Husk Paddy for FOB value of Rs. 9,00000/-	14.07.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV (Pt.III) dated 16.08.2017 for export of 3000 MTs Rice in Husk Paddy to Nepal subject to condition as explained at Note 1 below.
5	M/s Bayer Seeds Pvt. Ltd., Hyderabad, F.No.01/91/162/150/A M-18/EC	Total 7.350 kg Onion seeds [724-3-3(i-64)-SIBL-SIB, 724-3-3(i-63)-SIBL-SIB, 842-3-4-4-2-2-1(I-189), 841-3-4-4-2-2-1(I-188), 71PA10-1-1-1(I-58)SIB4-LSIB, 842-3-4-4-2-2-1-SIB-BK, 841-3-4-4-2-2-1-SIB-BK, 723-3-3-LSIBI, 842-3-4-4-2-2-2-SIB and 841-3-4-4-2-2-2-SIB for FOB value free of charges for multiplication	10.08.2017	USA	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-4) dated 04.07.2017 for export of total 7.350 kg Onion seeds to USA
6	M/s Bayer Seeds Pvt. Ltd., Hyderabad, F.No.01/91/162/151/A M-18/EC	16 kg Onion seeds c.v. NUN03803 for FOB value of USD 155.63	10.08.2017	Kenya	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-5) dated 04.07.2017 for export of 16 kg Onion seeds c.v. NUN03803 to Kenya.
7	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/152/A M-18/EC	38 MT Non-transgenic Paddy hybrid seeds c.v. Arize 6444 Gold @28 MT and Arize Tej Gold @ 10 MT for FOB value of USD 102980	10.08.2017	Kenya	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-15) dated 04.07.2017 for export of 38 MT Non-transgenic Paddy hybrid seeds c.v. Arize 6444 Gold @28 MT and Arize Tej Gold @ 10 MT to Kenya.
8	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/153/A M-18/EC	70 MT Hybrid Rice (Paddy) seeds (Arize Swift Gold) for FOB value of USD 189700	10.08.2017	Pakistan	Approved in view of NOC from DOAC&FW vide O. .M. No. 1-103/2017-SD.IV(224 th EXIM-8) dated 04.07.2017 for export of 70 MT Hybrid Rice (Paddy) seeds (Arize Swift Gold) to Pakistan
9	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/154/A M-18/EC	Total 1250 MT Hybrid Rice (Paddy) seeds (c.v. Arize B-TE1) @ 1050, Arize B-TE1 Vang @ 50, Arize TEJ Vang @ 100, and Arize 6129 Vang @ 50 for FOB value of USD 3387500	10.08.2017	Vietnam	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-10) dated 04.07.2017 for export of total 1250 MT Hybrid Rice (Paddy) seeds (c.v. Arize B-TE1) @ 1050, Arize B-TE1 Vang @ 50, Arize TEJ Vang @ 100, and Arize 6129 Vang @ 50 to Vietnam

10	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/155/A M-18/EC	Total 1650 MT Hybrid Rice (Paddy) seeds Arize Dhani Gold @ 850 and Arize Tej Gold @ 800 for FOB value of USD 4471500	10.08.2017	Bangladesh	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-14) dated 04.07.2017 for export of total 1650 MT Hybrid Rice (Paddy) seeds Arize Dhani Gold @ 850 and Arize Tej Gold @ 800 to Bangladesh
11	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/156/A M-18/EC	Total 2000 kgs Non-transgenic Paddy Parental seeds c.v. INH15133 @ 1000 kgs and INH13140 @ 1000 for FOB value of USD 02980	10.08.2017	Indonesia	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-12) dated 04.07.2017 for export of total 2000 kgs Non-transgenic Paddy Parental seeds c.v. INH15133 @ 1000 kgs and INH13140 @ 1000 to Indonesia
12	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/157/A M-18/EC	9588.75 kgs Hybrid Seeds of 212 c.v./Lines for FOB value of USD 106	10.08.2017	Pakistan	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM) dated 04.07.2017 for export of 9588.75 kgs Hybrid Seeds of 212 c.v./Lines to Pakistan
13	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/158/A M-18/EC	528 kgs Paddy Hybrid Seeds of 20 c.v./Lines for FOB value of USD 264	10.08.2017	Vietnam	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-9) dated 04.07.2017 for export of 528 kgs Paddy Hybrid Seeds of 20 c.v./Lines to Vietnam
14	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/159/A M-18/EC	Total 4650 MT Non-transgenic Paddy Hybrid seeds c.v. Arize Bigante @ 100 MT, Arize Bigante Plus @ 4000 MT, Arize Tej @ 100 MT, and Arize Tej Plus @ 450 MT for FOB value of USD 12601500	10.08.2017	Philippines	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-16) dated 04.07.2017 for export of total 4650 MT Non-transgenic Paddy Hybrid seeds c.v. Arize Bigante @ 100 MT, Arize Bigante Plus @ 4000 MT, Arize Tej @ 100 MT, and Arize Tej Plus @ 450 MT to Philippines.
15	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/160/A M-18/EC	Total 1500 MT Hybrid Rice (Paddy) seeds (Arize 6444 Gold) @1000 and Rice (Paddy) seeds (Prima) @500 for FOB value of USD 4065000	10.08.2017	Indonesia	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-13) dated 04.07.2017 for export of total 1500 MT Hybrid Rice (Paddy) seeds (Arize 6444 Gold) @1000 and Rice (Paddy) seeds (Prima) @500 to Indonesia.
16	M/s Bayer Bioscience Pvt. Ltd., Madhapur, Hyderabad, F.No.01/91/162/161/A M-18/EC	79.56 kgs Paddy Hybrid Seed of 150 c.v. / Lines for FOB value of USD 264	10.08.2017	Vietnam	Approved in view of NOC from DOAC&FW vide O.M. No. 1-103/2017-SD.IV(224 th EXIM-11) dated 04.07.2017 for export of 79.56 kgs Paddy Hybrid Seed of 150 c.v. / Lines to Vietnam
17	M/s Aditya Trading, East Champaran Bihar F.No.01/91/162/163/A M-18/EC	4000 MTs of Other Rice in Husk (Paddy our Husk) other than seed quality for FOB value of Rs. 6,00,00,000/-	11.08.2017 received on 18.08.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 4000 MTs of Other Rice in Husk (Paddy our Husk) other than seed quality to Nepal subject to condition as explained at Note 1 below.

18	M/s Om Enterprises, East Champaran (Bihar). F.No.01/91/162/164/A M-18/EC	4000 MTs of Other Rice in Husk (Paddy our Husk) other than seed quality for FOB value of Rs. 6,00,00,000/-	10.08.2017 received on 21.08.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 4000 MTs of Other Rice in Husk (Paddy our Husk) other than seed quality to Nepal subject to condition as explained at Note 1 below.
19	M/s Laxmi Traders, Jogbani, (Bihar). F.No.01/91/110/37/A M-18/EC	10000 MTs of Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 15,00,00,000/-	10.08.2017 received on 28.08.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 10000 MTs of Non-Basmati rice in Husk(Paddy) other than seed quality to Nepal subject to condition as explained at Note 1 below.
20	M/s Ansari Trading, Mainatand Bettiah, Bihar F.No.01/91/110/38/A M-18/EC	1000 MTs of Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 1,50,00,000/-	10.08.2017 received on 28.08.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 1000 MTs of Non-Basmati rice in Husk(Paddy) other than seed quality to Nepal subject to condition as explained at Note 1 below.
21	M/s Cash Crop Agro Ltd., Mumbai F.No.01/91/110/39/A M-18/EC	500 kg Onion seeds c.v. Bombay Red for FOB value of USD 5000	18.08.2017 received on 30.08.2017	Oman	Approved in view of NOC from DoAC&FW vide O.M. No. 1-104/2017-SD.IV (225 th EXIM -2) dated 07.08.2017 for export of 500 kg Onion seeds c.v. Bombay Red to Oman.
22	M/s Patel Seed Company, Delhi F.No.01/91/110/40/A M-18/EC	Total 78.50 MT of Onion seeds [46.500 MT Onion Seed Nasik Red (N-53) (500 gm. of Pouch Packing) for FOB value of USD 139500 and 32 MT Onion Seeds Puna Red 500 Gms. Pouch Packing for FOB value of USD 28000	16.08.2017 (received on 25.08.2017)	Bangladesh	Approved in view of NOC from DoAC&FW vide O.M. No. 1-104/2017-SD.IV (225 th EXIM -4) dated 07.08.2017 for export of total 78.50 MT of Onion seeds [46.500 MT Onion Seed Nasik Red (N-53) (500 gm. of Pouch Packing) for FOB value of USD 139500 and 32 MT Onion Seeds Puna Red 500 Gms. Pouch Packing for FOB value of USD 28000 to Bangladesh.
23	M/s Shiv Shakti Traders, East Champaran, Bihar F.No.01/91/110/43/A M-18/EC	5000 MTs of Non- Basmati rice Paddy (Husk) other than seed quality for FOB value of Rs.75,00,000/-	06.09.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 5000 MTs of Non-Basmati rice Paddy Husk (other than seed quality) to Nepal subject to condition as explained at Note 1 below.
24	M/s PHI Seeds Pvt. Ltd., Hyderabad F.No.01/91/110/43/A M-18/EC	120 kgs of Pioneer Brand Hybrid Paddy Seed for FOB value of Rs. USD 420	18.08.2017 received on 05.09.2017	Egypt	Deferred due to want of comments / NOC from DoAC&FW (Trade Division)
25	M/s Siddhartha & Co. Siliguri West Bangal F.No.01/91/110/44/A M-18/EC	1000 MTs of Non Basmati Rice Paddy Husk (other than seed quality) for FOB value of Rs. 1,20,00,000/-	11.09.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 1000 MTs of Non-Basmati rice (Paddy) other than seed quality to Nepal subject to condition as explained at Note 1 below.

26	M/s Siddhi Vinayak Trading Company, East Champaran, Bihar F.No.01/91/110/45/A M-18/EC	7000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 4,90,00,000/-	11.09.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 7000 MTs of Non-Basmati rice (Paddy) other than seed quality to Nepal subject to condition as explained at Note 1 below.
27	M/s Siddhi Vinayak Trading Company, East Champaran, Bihar F.No.01/91/110/46/A M-18/EC	15000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 24,90,00,000/-	11.09.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 15000 MTs of Non-Basmati rice in Husk(Paddy) other than seed quality to Nepal subject to condition as explained at Note 1 below.
28	M/s Ma Laxmi Traders., East Champaran, Bihar F.No.01/91/110/47/A M-18/EC	12000 MT Non Basmati Rice Paddy other than seed quality for FOB value of Rs. 18,70,00,000/-	11.09.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 12000 MTs of Non-Basmati rice in (Paddy) other than seed quality to Nepal subject to condition as explained at Note 1 below.
29	M/s Adarsh Traders, Champaran Bihar. F.No.01/91/110/48/A M-18/EC	3000 MT Paddy (Non Basmati Rice in Husk) other than seed quality with FOB value Rs.4,95,00,000/-	11.09.2017	Nepal	Approved as per the NOC of DoAC&FW vide O.M. No. 1-79/2015-SD.IV(Pt.) dated 19.09.2017 for export of 3000 MTs of Non-Basmati rice in Husk(Paddy) other than seed quality to Nepal subject to condition as explained at Note 1 below.
30	M/s Hoshiarpurian Di Hatti Amritsar F.No.01/91/110/50/A M-18/EC	70MT Onion seeds c.v. Bombay Red for FOB value of USD 175000	18.09.2017	Pakistan	Approved in view of NOC from DOAC&FW vide O.M. No. 1-104/2017-SD.IV (225 th EXIM-3) dated 07.08.2017 for export of 70 MT Onion seeds c.v. Bombay Red to Pakistan
31	M/s J.K. Enterprises F.No.01/91/110/239/A M17/EC	200 Nos. Murrah Milking Buffalo for FOB value USD 309000 and 200 Nos. Buffalo Calf for FOB value USD 20000	01.09.2017	Bangladesh	Deferred . The representative of DAHD&F (Trade Division) informed that the firm has also represented before that Department and the matter under review. Chairman, EFC requested that the DAHD&F may reconsider the case in view of the submission of the firm and also that the subject item is not in prohibited list and it is a matter of priority only
32	M/s Sunrise Agro and Seed, Laxmi Nagar, New Delhi.. F.No.01/91/110/198/A M17/EC	1,40,000 MT of Cattle Feed (Wheat brand) for FOB value of USD 204 /MT	06.01.2017	Bangladesh	Post-facto approval of EFC was granted to reject the case in view of the comments of D/o AHD&F in the best interest of the Animal Husbandry sector.

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MINISTRY OF ENVIRONMENT, FORESTS & CLIMATE CHANGE (MOEF&CC)

33	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT VAP of Redsanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT and Total FOB value USD 54083.24)	23.05.2016	Beijing, China	Deferred due to non submission of requisite documents by the firm to MOEF&CC (SU Division) for further examination of the case by them.
34	M/s Newage Fire Protection Engineers Pvt. Ltd., F.No.01/91/110/132/A M-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Beijing, China	Deferred due to want of NOC from MOEF&CC (Ozone Cell). EFC was of the view that when the registration certificate under ODS Rules, 2000 has since been granted by MOEF&CC, a formal request from DGFT may not be required. Further the case being pending since Oct, 2016, comments may be expedited.
35	M/s Fitech Engineers Pvt. Ltd., Kolkata F.No. 01/91/110/186/AM17/EC	26,000 kgs. of Reclaimed Halon 1301 Gas for FOB value of USD 598000	06.01.2017	M/s Halon & Refrigerant Services Ltd., Flintshire U.K.	Approved in view of NOC from MOEF&CC (Ozone Cell) has been received vide O.M. No.11/11/2009-OC dated 30.08.2017 for export of 26,000 kgs. of Reclaimed Halon 1301 Gas to UK.
36	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/A M17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Washington DC USA.	Deferred due to want of NOC from MOEF&CC (Ozone Cell) and compliance by the firm under ODS Rules, 2000
37	M/s Techno Chemical Industries Ltd., Calicut, Kerala - 673001. F.No. 01/91/110/384/AM08/EC	total 55353 Kgs of Red Sander Wood (Red sandal Extract 4750 Kgs, Wood Scrap 21074 Kgs and Chips and Powder 29529 kgs) for FOB value of USD 1787655	24.01.2017	Singapore	Dropped. The EFC decided that in the absence of any response from the firm since March, 2017, the case may be dropped from the agenda till further response.
38	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/A M17/EC	300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500	24.02.2017	Various countries	Deferred due to want of NOC from MOEF&CC (Ozone Cell) and compliance by the firm under ODS Rules, 2000
39	M/s Tonchi Suchi PGM, New Delhi F.No.01/91/110/28/A M18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Korea, Hong Kong /China, Singapore, USA, U.K Germany/ Netherlands and Belgium	Deferred due to want of NOC from MOEF&CC (Ozone Cell) and revalidation of authorization from the SPCB by the firm.

40	M/s Gem Aromatics' Pvt. Ltd., Mumbai. F.No. 01/91/110/35/AM18/E C	10,000 kgs Sandal wood Oil Pure and Natural for FOB value of USD 17990720 and 5,000 kgs Sandal Wood Oil Blended for FOB value of USD 5996840	11.07.2017 received on 23.08.2017	Singapore	Deferred for further consideration. It was decided that the matter will be further taken up with MOEF&CC (SU Division) to specify the quantity of sandal wood oil for export during 2017-18
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DEPARTMENT OF FERTILIZERS (DOF)

41	M/s Suparna Exports Private Limited, R.S. Puram, Coimbatore F.No.01/91/110/25/A M17/EC	5000 Ltrs of Liquid Fertilizer containing Nitrogen and Calcium FOB value USD 15000	26.04.2016	Zimbabwe	Rejected. The EFC noted that in the absence of any response from the firm, the case may be rejected as per the recommendation of D/o Fertilizers vide letter No. 25011/1/2016-MPR dated 21.08.2017.
42	M/s DNS Fine Chemicals & Laboratories (P) Ltd., Mumbai F.No.01/91/110/29/A M18/EC	30000 MT Urea for FOB value USD 93000	22.05.2017 received on 07.06.2017	USA	Rejected. The EFC noted that in the absence of any response from the firm, the case may be rejected as per the recommendation of D/o Fertilizers vide letter No. 25011/1/2016-MPR dated 21.08.2017.
43	M/s. Aries Agro Ltd., Mumbai F.No.01/91/110/159/A M17/EC	100 MT of Micronutrient fertilizers and Mixture (Powder) for FOB value of USD 363000 and 50000 Ltrs. of Micronutrient fertilizers and Mixture (Liquid) for FOB value of USD 126500	15.11.2016 and 25.01.2017	Brunel, Malaysia, Pakistan, Sri Lanka, Taiwan /Vietnam, Bangladesh including any GCA Country.	Approved subject to NOC from Deptt. of Fertilizers.
44	M/s Ocean Agro (India) Ltd., Vadodara, Gujarat F.No.01/91/110/33/A M18/EC	250 MT DIRT M.D.K. (2-0-4) MIKRO M.D. (6-0-0) Micronutrient foliar fertilizer for FOB value of USD 162500	28.07.2017 received on 21.08.2017	To various countries	Deferred due to want of NOC from Deptt. of Fertilizers.
45	M/s Indiana Chem-Port Vadodara (Gujarat). F.No.01/91/110/34/A M18/EC	18,000 MT Potassium Chloride (Muriate of Potash) for FOB value of USD 216000	16.08.2017	USA	Deferred due to want of NOC from Deptt. of Fertilizers.
46	M/s Paradise Agro Industries, Tal Ankleshvar F.No.01/91/110/36/A M18/EC	1000 MT NPK of various grades for FOB value of USD 275000	19.08.2017	Nairobi, Kenya	Deferred due to want of NOC from Deptt. of Fertilizers.

MINISTRY OF FOOD PROCESSING INDUSTRIES (MOFPI)

47	M/s Hastand Export Marketing Pvt. Ltd., Mumbai F.No.01/91/162/94/A M18/EC	2525 kgs Acid Casein -Industrial for FOB value USD 25930	08.06.2017 received on 15.06.2017	Nigeria	Deferred due to want of NOC/comments from Ministry of Food Processing Industries. The DIPP vide note dated 31.08.2017 has stated that "Acid Casein-Industrial or edible is made from milk (protein of milk). As such manufacture / preparation of this item is not looked after by DIPP and Ministry of Food
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					Processing may be concerned this matter". Accordingly, Ministry of Food Processing Industries have been consulted.
MINISTRY OF MINES(MOF)					
48	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/A M17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Japan	Deferred due to want of NOC from M/o Mines since 04.05.2016.
49	M/s Hari Enterprises, Kutch F.No.01/91/110/45/A M-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016	M/s Jindal Saw Gulf LLC, UAE	Deferred due to want of NOC from M/o Mines since 09.06.2016.
50	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/A M17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016	M/s The Bengal Works Limited, Bangladesh	Deferred due to want of NOC from M/o Mines since 26.08.2016
51	M/s Frost International Ltd., New Delhi F.No.01/91/110/31/A M18/EC	5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,00,000	26.07.2017 received on 18.08.2017	Dubai, UAE and Iran	Deferred due to want of NOC from M/o Mines since 21.08.2017.

Note 1:

As per the condition imposed by Department of Agriculture, Cooperation and Farmers Welfare, exporters intending to export of Non-Basmati rice paddy (in Husk) other than seed quality, will require to submit an **affidavit** (on a stamp paper of Rs. 100/-) instead of undertaking, by the signatory authority of the firm stating that -

“the material proposed to be exported is strictly not seed for sowing material/planting material, further, it is also not Breeder Seed/Foundation Seed/Certified Seed and does not belong to any wild species /germ-plasm and the material proposed to be exported is of Non-Basmati Type for consumption purpose”.

The issue was discussed by Exim Facilitation Committee (EFC) and it was decided that all those applications considered and approved by EFC during its meeting held on 20.09.2017, are subject to submission of affidavit (in original) by the applicant before the concerned Regional Authority of DGFT for grant of export authorization / license. However, for future applications, the applicant would require to submit application alongwith aforesaid affidavit with DGFT(Hqrs) for consideration of proposals.

Note 2:

- Deferred :** Cases which are shown as 'Deferred' imply pending due to want of comments / NOC from the concerned administrative Ministry / Department or in await of additional information / clarification / compliance report from the firm.
- Approved:** Cases which are shown as 'Approved' imply recommendation of EFC (Exim Facilitation Committee) for grant of permission for issue of export authorization / license.
- Approved subject to NOC :** Cases which are shown as 'Approved subject to NOC' imply that NOC at least from one Department / Ministry is awaited. Permission letter in such cases from DGFT(Hqrs) shall be issued only after receipt of written NOC/ comments from the concerned administrative Ministry / Department
- Rejected:** Cases which are shown as 'Rejected' imply that EFC after due consideration of views / comments of the concerned administrative Ministry / Department has not acceded to the proposal.
- Dropped:** Cases which are shown as 'Dropped' imply that in the absence of any response from the firm for a long time, EFC in consultation with the concerned administrative Ministry / Department decided to drop the case from the agenda, till further response from the applicant firm.

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